

(Open Court)

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CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD

Dated: Allahabad this the 27th Day of April 2000.

Coram: Hon'ble Mr. S. Dayal, Member (A.)

Hon'ble Mr. Rafiquddin, Member (J.)

Original Application No.1142 of 1992

Sri R.P. Srivastava

S/O Late Sri Radha Prasad Srivastava

R/O 187/4, Vijay Nagar, Kanpur.

... Applicant

Counsel for the applicant- Sri Rakesh Verma

Versus

1. Union of India through Secretary (Food), Ministry  
of Food & Civil Supplies (Department of Food)  
Krishi Bhavan, New Delhi.

2. The Director, National Sugar Institute, Kanpur.

... Respondents

Counsel for the respondent- Sri A. Mohiley

ORDER

(By Hon'ble Mr. S. Dayal, Member (A.) )

This application has been filed for issuance  
of the direction ~~to~~ the respondent to initiate for  
promotion to the post of Accounts Officer at the  
earliest. The applicant has also claimed promotion to

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the post of Accounts Officer in the pay scale of  
Rs. 2,000 to 3,500 ~~per month~~ with consequential  
benefits from 23/12/90. That is the date on which  
he became eligible for the post.

2. The claim of the applicant was that the  
respondents were trying to fill up the post of  
Accounts ~~Officer~~ Officer from amongst Schedule/Candidates  
was *l* <sup>Castes</sup>  
and that the post required to be filled up from the  
general candidates and the recruitment was being  
made for the first time after amendment to recruitment  
rules for the post. The DPC proceedings held for the  
post remained under sealed covered till date as  
mentioned by both the learned counsel. In the meanwhile  
the applicant has ~~been~~ retired <sup>from</sup> *l* ~~by the~~ service. Under the  
circumstances the relief claimed by the applicant cannot  
be allowed. The application is therefore dismissed.  
No order as to costs.

*R. D. Joshi* *AM.*

J.M.

A.M.

/T. Joshi/